

GOVERNMENT OF INDIA  
 MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
 DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE  
**RAJYA SABHA**  
**UNSTARRED QUESTION No. 492**  
 TO BE ANSWERED ON THE 07/02/2025

**CONSTRUCTION OF WAREHOUSE AND COLD STORAGE UNDER AIF**

**492. SHRI UPENDRA KUSHWAHA:**

Will the MINISTER OF AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Agriculture Infrastructure Fund Scheme(AIF) is being run by Government;
- (b) if so, the details thereof; and
- (c) the number of warehouses and cold storages constructed so far under the said scheme, the details thereof, State-wise?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
 (SHRI RAM NATH THAKUR)

(a) & (b) : The Central Sector Scheme, Agriculture Infrastructure Fund (AIF), was launched in 2020-21 in order to boost farmers' income, in addition to enhancing production, reducing post-harvest losses, and ensuring better price realization through the development of modern post-harvest management infrastructure, this flagship initiative aims at strengthening agricultural infrastructure. The scheme focuses on creating farm-gate storage and logistics facilities, enabling farmers to store their produce efficiently and sell at better prices, with reduced losses and fewer intermediaries. Enhanced post-harvest infrastructure, including warehouses, cold storage, sorting and grading units, and ripening chambers, allows farmers to access a larger consumer base, thereby increasing their earnings. The AIF not only improves farmers' incomes but also benefits all stakeholders in the agricultural ecosystem, fostering the holistic development of the sector.

The scheme facilitates a ₹1 lakh crore loan facility through lending institutions, with a capped interest rate of 9% per annum. It is operational from 2020-21 to 2032-33.

All loans under this financing facility have interest subvention of 3% per annum up to a loan limit of ₹2 crores. This interest subvention is available for a maximum period of 7 years. In case of loans beyond ₹2 crores, interest subvention is limited up to ₹2 crores. Credit guarantee coverage is also available for eligible borrowers from this financing facility under Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) scheme for a loan up to ₹2 crores. The fee for this coverage is borne by the Government.

Eligible beneficiaries under scheme include Farmers, Agri-entrepreneurs, Start-ups, Primary Agricultural Credit Societies (PACS), Marketing Cooperative Societies, Farmer Producers Organizations(FPOs), Self Help Group (SHG), Joint Liability Groups (JLG), Multipurpose Cooperative Societies, Central/State agency or Local Body sponsored Public Private Partnership Projects, State Agencies, Agricultural Produce Market Committees (APMC), National & State Federations of Cooperatives, Federations of FPOs and Federations of Self Help Groups (SHGs).

Eligible projects under AIF includes post-harvest management projects and viable farming assets such as warehouses, silos, pack houses, assaying units, sorting & grading units, cold storage, cold chains, logistics facilities, primary processing centres, Integrated primary and secondary processing centres, ripening chambers, supply chain services including e-marketing platforms, organic inputs production, Bio stimulant production units, Infrastructure for smart and precision agriculture, Farm/Harvest Automation, custom hiring centre, Purchase of drones, Setting up of standalone solar pump and grid connected Agri pumps under PM-KUSUM component A, B & C, putting up specialized sensors on field, block chain and AI in agriculture, remote sensing and Internet of Things (IOT) such as automatic weather station, farm advisory services through GIS applications, integrated spirulina production and processing unit, sericulture processing unit, honey Processing unit, plant quarantine unit, hydroponic farming ,mushroom farming , vertical farming, aeroponic farming, poly house/ greenhouse etc.

The Union Cabinet has approved an expansion of the Agriculture Infrastructure Fund (AIF). Key measures include allowing viable community farming assets for all eligible beneficiaries, including secondary processing projects integrated with primary processing in eligible activities, and converging AIF with PM-KUSUM Component-A. Additionally, NABSanrakshan is also included in scheme to extend credit guarantee support to FPOs.

As on 26.01.2025, Rs. 56334 Crore have been sanctioned for 92393 projects under AIF, out of this total sanctioned amount, ₹41996 crore is covered under scheme benefits. These sanctioned projects have mobilized an investment of Rs.91856 crore in agriculture sector. Major projects sanctioned under AIF include 24,477 custom hiring centres, 19,030 primary processing units, 14,727 warehouses, 3,430 sorting & grading units, 2,190 cold store projects, around 28,539 other kinds of post-harvest management projects and viable farming assets.

(c): The State-wise details of number of Cold Storages and Warehouses under AIF is as under :-

**State-wise loan sanctioned for Cold Stores and Cold Chain under AIF**

*(Amount in Rs. Crore)*

S.N	State/UT	Sanctioned No.	Sanctioned Amount
1	UTTAR PRADESH	648	1988
2	GUJARAT	234	1121
3	MAHARASHTRA	235	706
4	PUNJAB	206	443
5	MADHYA PRADESH	124	415

6	WEST BENGAL	99	406
7	KARNATAKA	91	345
8	JAMMU AND KASHMIR	14	244
9	ANDHRA PRADESH	50	216
10	CHHATTISGARH	62	168
11	HARYANA	56	156
12	TELANGANA	32	150
13	BIHAR	36	148
14	RAJASTHAN	59	140
15	UTTARAKHAND	22	83
16	TAMIL NADU	67	82
17	HIMACHAL PRADESH	36	80
18	KERALA	46	48
19	JHARKHAND	25	38
20	ODISHA	31	29
21	ASSAM	8	26
22	CHANDIGARH	1	6
23	DELHI	3	3
24	GOA	3	2
25	MANIPUR	2	0.4
	<b>Grand Total</b>	<b>2190</b>	<b>7045</b>

*\*Information is based on the applications received on AIF portal.*

#### **State-wise loan sanctioned for Warehouses under AIF**

*(Amount in Rs. Crore)*

<b>S.N</b>	<b>State/UT</b>	<b>Sanctioned No.</b>	<b>Sanctioned Amount</b>
1	MADHYA PRADESH	4341	3999
2	MAHARASHTRA	1656	1550
3	KARNATAKA	1394	1343
4	TELANGANA	694	769
5	UTTAR PRADESH	1143	658

S.N	State/UT	Sanctioned No.	Sanctioned Amount
6	RAJASTHAN	656	643
7	ANDHRA PRADESH	636	543
8	GUJARAT	570	516
9	HARYANA	236	489
10	BIHAR	515	482
11	TAMIL NADU	1399	419
12	CHHATTISGARH	364	353
13	ODISHA	245	244
14	WEST BENGAL	378	228
15	PUNJAB	115	135
16	UTTARAKHAND	109	123
17	KERALA	101	118
18	ASSAM	78	102
19	JHARKHAND	46	53
20	JAMMU AND KASHMIR	14	16
21	HIMACHAL PRADESH	28	15
22	MEGHALAYA	1	6
23	TRIPURA	2	4
24	DELHI	2	4
25	CHANDIGARH	1	2
26	PUDUCHERRY	2	2
27	GOA	1	1
	<b>Grand Total</b>	<b>14727</b>	<b>12814</b>

*\*Information is based on the applications received on AIF portal.*

\*\*\*\*\*